# **GOVERNMENT OF INDIA**

#### MINISTRY OF HOUSING AND URBAN AFFAIRS

# RAJYA SABHA

### **UNSTARRED QUESTION NO. 2451**

#### **TO BE ANSWERED ON DECEMBER 20, 2021**

#### **ACHIEVEMENT OF PMAY (URBAN)**

# NO. 2451. SHRI MD. NADIMUL HAQUE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the percentage of homeless urban poor rehabilitated under Pradhan Mantri Awas Yojana (PMAY) (Urban) in different States since its inception;
- (b) whether it is a fact that many intended beneficiaries could not avail the benefits of the scheme because they did not own land;
- (c) if so, the details thereof;
- (d) whether it is a fact that Government is behind achieving its target of 2 crore houses by 2022;
- (e) if so, the details thereof; and
- (f) whether the beneficiaries will be entitled to financial assistance for the houses maintenance and, if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a): In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households including urban homeless persons. Based on the project proposals submitted by the States/ UTs as per their assessed demand of houses under PMAY-U, around 114 lakh houses have been sanctioned across the country. State/ UT-wise details of number of houses sanctioned, grounded for construction and completed/ delivered are at Annexure.
- (b) & (c): 'Land' and 'Colonization' are State subjects. However, MoHUA is supplementing the efforts of State/ UT Governments in providing houses to all eligible households in urban areas through PMAY-U. The Scheme is being implemented through four verticals i.e. "In-situ" Slum Redevelopment (ISSR), Affordable Housing in Partnership (AHP), Credit-Linked Subsidy Scheme (CLSS) and Beneficiary-led individual house construction or enhancement (BLC). The beneficiaries, who do not own land, may avail benefit under AHP and CLSS verticals of the Scheme.

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(d) & (e): PMAY-U is primarily a demand driven scheme. States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing. Total assessed demand of houses reported by States/ UTs under the scheme is 112.24 lakhs. Against the total sanctioned 114 lakh houses, nearly 53 lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/ grounding. A period of 12 to 36 months is required to complete the houses in different verticals of the Scheme. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

(f): No, Sir.

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# State/UT-wise details of number of houses sanctioned, grounded for construction and completed/ delivered under PMAY-U

(As on 06.12.2021)

Grand Total:-			1.14 Crore	89.62 Lakh	52.88 Lakh
Sub-total(UT):-			1,01,331	1,34,779	81,512
36		Puducherry (UT)	14,942	15,632	6,759
35	Union Territories	Lakshadweep (UT)	-	-	-
34		Ladakh (UT)	1,373	1,081	536
33		J&K( UT)	48,709	36,611	12,171
32		Delhi (NCR)	25,949	66,529	49,929
31		UT of DNH & DD	8,174	7,782	5,532
30	<sub>ω</sub>	Chandigarh (UT)	1,582	6,542	6,542
29		A & N Island (UT)	602	602	43
	Sub-total(N.E.States):-		4,03,792	2,89,077	1,11,920
28		Tripura	92,128	70,283	53,648
27	North East States	Sikkim	637	646	344
26		Nagaland	32,331	31,935	7,203
25		Mizoram	39,872	26,131	4,772
24		Meghalaya	5,333	4,051	1,786
23		Manipur	56,095	38,393	5,701
22	တ္တ	Assam	1,68,261	1,10,054	34,655
21		Arunachal Pradesh	9,135	7,584	3,811
Sub-total(States):-		108,84,992	85,35,343	50,90,971	
20		West Bengal	5,56,646	4,54,049	2,80,403
19		Uttarakhand	52,486	31,915	22,072
18		Uttar Pradesh	17,67,146	14,30,068	9,75,064
17		Telangana	2,33,108	2,38,828	2,08,413
16		Tamil Nadu	7,19,853	6,23,651	4,54,975
15		Rajasthan	2,19,535	1,65,464	1,38,996
14		Punjab	1,10,883	96,517	47,818
13		Odisha	2,05,999	1,38,909	1,00,364
12		Maharashtra	13,52,471	7,98,700	5,27,648
11	States	Madhya Pradesh	8,65,129	7,77,837	4,68,311
10	es	Kerala	1,39,848	1,25,185	1,02,618
9	1	Karnataka	6,93,577	4,71,496	2,52,687
8		Jharkhand	2,34,778	1,92,203	1,07,136
7		Himachal Pradesh	12,682	12,983	6,699
6		Haryana	1,55,696	80,822	46,746
5		Gujarat	8,56,982	7,86,965	6,26,622
4		Goa	2,99,390 4,156	4,123	4,098
3		Chhattisgarh	2,99,390	2,22,656	1,46,673
2		Bihar	3,64,086	16,49,632 2,22,856	94,803
1		State/UT Andhra Pradesh	Sanctioned 20,40,541	Grounded for construction*	Delivered* 4,78,825
Sr. No.		Name of the	Number of Houses	Number of Houses	Number of Houses Completed/

<sup>\*</sup>Including 4.01 lakh houses grounded for construction and 3.41 lakh completed/ delivered houses of earlier scheme.